

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 981 of 2020

In the matter of:

Kedrion Biopharma INC.

...Appellant

Vs.

Wizaman Impex Pvt. Ltd.

...Respondent

Present

**For Appellant: - Mr. Nakul Dewan, Sr. Advocate with Ms. Suruchi Suri and
Mr. Jatin Ghuliani, Advocates.**

**For Respondent: - Mr. Jayant Mehta, Mr. Aditya Ghadge, Mr. AT Patra and
Mr. Karan khaitan, Advocates**

ORDER
(Virtual Mode)

08.03.2021: Heard Learned Counsel for the Appellant.

List the matter for augments of the Respondent on **09th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

SC/Kam